GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4013
ANSWERED ON:21.03.2013
CORPORATE SOCIAL RESPONSIBILITY OF REC
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of POWER be pleased to state:

- (a) the details of the criteria fixed for providing assistance by the power companies under the Corporate Social Responsibility (CSR);
- (b) whether the Rural Electrification Corporation Limited (RECL) is assisting various programmes under CSR;
- (c) if so, the details of those programmes and the assistance being provided by REC thereon, programme/State-wise; and
- (d) the details of the funds sanctioned, released and utilized by RECL for those programmes in various States during each of the last three years and the current year, programme/State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) The criteria for providing assistance by Central Public Sector Enterprises (CPSEs) under control of Ministry of Power are as per Guidelines on Corporate Social Responsibility (CSR) for CPSEs issued on 9th April, 2010 by Department of Public Enterprises (DPE).
- (b) to (d) Yes, Madam. Rural Electrification Corporation Limited (RECL) is assisting various programmes under CSR. The details of CSR programmes, fund sanctioned, released/utilized in various States/Union Territories in respect of RECL during last three years and current financial year are at Annex.